

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Chatra Bhukhon Gogoi
District & Sessions Judge
Udalguri

Dated Guwahati, the November, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJ(U)2725 dated 21.11.2020

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home LTC for the block period of 2020-2021, to visit your home town Ghilamara in Lakhimpur district with your wife and daughter w.e.f. the morning of 22.10.2020 till the evening of 27.10.2020, with your official vehicle for to and fro journey from Udalguri to Lakhimpur, by the shortest possible route, as per existing Rules.

Yours faithfully

pd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ **4087 - 4089** /A. dated **06/11/20**
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

[Signature]

REGISTRAR (VIGILANCE)

Per